GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 1865 TO BE ANSWERED ON 16.03.2023

PLAN TO INCREASE MINIMUM WAGES ACROSS THE COUNTRY

1865. SHRI SANDOSH KUMAR P:

Will the Minister of Labour and Employment be pleased to state:

- (a) the existing minimum wages in each State and Union Territory of the country;
- (b) whether Government is planning to increase the minimum wages across the country; and
- (c)if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (c): Under the provisions of the Minimum Wages Act, 1948, both the Central Government and the State Governments are appropriate Governments to fix, review and revise the minimum wages of the employees employed in the scheduled employments under their respective jurisdictions. In order to take care of the rising prices, the **Central Government revises the Variable Dearness Allowance (V.D.A)** on basic rates of minimum wages every six months effective from 1st April and 1st October of every year on the basis of Consumer Price Index for Industrial workers. V.D.A. on basic rates of minimum wages was last revised w.e.f. 01.10.2022. A statement showing increase in the rates of wages on account of increasing V.D.A payable to the employees engaged in the scheduled employments in the Central Sphere is at Annexure. The details of periodic revision of minimum rates of wages in scheduled employments in the State sphere are not centrally maintained.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION No. 1865 FOR 16.03.2023.

Statement showing increased rates of minimum wages on account of revision of VDA from 19.01.2017 to 01.10.2022

Scheduled	Category of Workers	Rates of Wages including V.D.A per day (in Rs.)						
Employment		Area A		Area B		Area C		
		19.01.2017	01.10.2022	19.01.2017	01.10.2022	19.01.2017	01.10.2022	
	Unskilled	333	454	303	414	300	409	
Agriculture	Semi-	364	495	335	456	307	419	
	skilled/Unskilled							
	Supervisory							
	Skilled/Clerical	395	539	364	495	334	455	
	Highly-skilled	438	596	407	554	364	495	
Sweeping and Cleaning+	Unskilled	523	711	437	595	350	477	
Watch and Ward	Without Arms (Upgraded to skilled with training)	637	866	579	788	494	671	
	With Arms (Upgraded to highly skilled for supervision)	693	940	637	866	579	788	
Loading & Unloading#	Unskilled	523	711	437	595	350	477	
<u> </u>	Unskilled	523	711	437	595	350	477	
Construction^	Semi- skilled/Unskilled Supervisory	579	788	494	671	410	557	
	Skilled/Clerical	637	866	579	788	494	671	
	Highly-skilled	693	940	637	866	579	788	
			19.01.2017			01.10.2022		
Workers			er burden wit	h 50 meters le	ead/1.5 meters lift:*			
engaged in	(a) Soft Soil	351			481			
Stone Mines for Stone	(b) Soft Soil with Rock	531			722			
Breaking and	(c) Rock	703			956			
Stone	2. Removal and	283			386			
Crushing	Staking of rejected stones with 50 metres lead/1.5metres lift*							
	3. Stone breaking or Stone Crushing for the stone size of category**							
	(a) 1.0 inch to 1.5 inches	2171			2938			
	(b) Above 1.5 Inches to 3.0 Inches	1857			2513			
	(c) Above 3.0 Inches to 5 Inches	1088			1475			
	(d) Above 5.0 Inches	893			1212			
		Above Ground {Rates of Wages including V.D.A per			Below Ground {Rates of Wages including V.D.A per			

Non -	Coal		day (in Rs.)}		day (in Rs.)}		
Mines\$			19.01.2017	01.10.2022	19.01.2017	01.10.2022	
		Unskilled	350	477	437	595	
		Semi-	437	595	523	711	
		skilled/Unskilled					
		Supervisory					
		Skilled/Clerical	523	711	610	829	
		Highly-skilled	610	829	683	926	

^{*}Per 2.831 cubic meters or 100 cubic feet

+Employees engaged in the employment of Sweeping and Cleaning excluding Activities prohibited under the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993.

#Employees engaged in the employment of Loading and Unloading in (i) Goods Sheds, Parcel Offices of Railways; (ii) Other Goods Sheds, Godowns, Warehouses and other similar employments; (iii) Docks and Ports; and (iv) Passengers Goods and Cargo Carried out at Airports (Both International and Domestic).

^Employees engaged in the employment of construction or maintenance of Roads or Runways or in Building Operations including laying down Underground Electric, Wireless, Radio, Television, Telephone, Telegraph and Overseas Communication Cables and similar other Underground Cabling Work, Electric Lines, Water Supply Lines and Sewerage Pipe Lines.

\$Employees engaged in the employment of Gypsum Mines, Barytes Mines, Bauxite Mines, Manganese Mines, China Clay Mines, Kyanite Mines, Copper Mines, Clay Mines, Magnesite Mines, White Clay Mines, Stone Mines, Steatite Mines (including the mines producing Soap Stones and Talc), Ochre Mines, Asbestos Mines, Fire Clay Mines, Chromite Mines, Quartzite Mines, Quartz Mines, Silica Mines, Graphite Mines, Felspar Mines, Laterite Mines, Dolomite Mines, Red Oxide Mines, Wolfram Mines, Iron Ore Mines, Granite Mines, Rock Phosphate Mines, Hematite Mines, Marble and Calcite Mines, Uranium Mines, Mica Mines, Lignite Mines, Gravel Mines, Slate and Magnetite Mines.

(Contd/-)

^{**} Per truck load of 5.662 cubic meters or 200 cubic feet

Classification of Area

AREA – "A"					
Ahmedabad	(UA)	Hyderabad	(UA)	Faridabad complex	
7 iiiiioddodd	(07.)	Try dords dd	(07.1)	Tanadad complex	
Bangaluru	(UA)	Kanpur	(UA)	Ghaziabad	
Kolkata	(UA)	Lucknow	(UA)	Gurgaon	
Delhi	(UA)	Chennai	(UA)	Noida	
Greater Mumbai	(UA)	Nagpur	(UA)	Secunderabad	
Navi Mumbai		Pune	(UA)		
AREA – "B"				_	1
Agra	(UA)	Gwalior	(UA)	Port Blair	(UA)
Ajmer	(UA)	Hubli-Dharwad	(M. Corpn)	Puducherry	(UA)
Aligarh	(UA)	Indore	(UA)	Raipur	(UA)
Allahabad	(UA)	Jabalpur	(UA)	Raurkela	(UA)
Amravati	(M.Corpn)	Jaipur	(M.Corpn)	Rajkot	(UA)
Amritsar	(UA)	Jalandhar	(UA)	Ranchi	(UA)
Asansol	(UA)	Jalandhar-Cantt.	(UA)	Saharanpur	(M.Corpn)
Aurangabad	(UA)	Jammu	(UA)	Salem	(UA)
Bareilly	(UA)	Jamnagar	(UA)	Sangli	(UA)
Belgaum	(UA)	Jamshedpur	(UA)	Shillong	
Bhavnagar	(UA)	Jhansi	(UA)	Siliguri	(UA)
Bhiwandi	(UA)	Jodhpur	(UA)	Solapur	(M.Corpn)
Bhopal	(UA)	Kannur	(UA)	Srinagar	(UA)
Bhubaneshwar	(UA)	Kochi	(UA)	Surat	(UA)
Bikaner	(M.Corpn)	Kolhapur	(UA)	Thiruvanantapuram	(UA)
Bokaro Steel City	(UA)	Kollam	(UA)	Thrissur	(UA)
Chandigarh	(UA)	Kota	(M.Corpn)	Tiruchirappalli	(UA)
Coimbatore	(UA)	Kozhikode	(UA)	Tiruppur	(UA)
Cuttack	(UA)	Ludhiana	(M.Corpn)	Ujjain	(M.Corpn)
Dehradun	(UA)	Madurai	(UA)	Vadodara	(UA)
Dhanbad	(UA)	Malappuram	(UA)	Varanasi	(UA)
Durgapur	(UA)	Malegaon	(UA)	Vasai- Virar City	(M.Corpn)
Durg-Bhilai Nagar	(UA)	Mangalore	(UA)	Vijayawada	(UA)
Erode	(UA)	Meerut	(UA)	Vishakhapatnam	(M.Corpn)
Firozabad		Moradabad	(M. Corpn)	Warangal	(UA)
Goa		Mysore	(UA)	Gorakhpur	(UA)
NandedWaghala	(M. Corpn)	GreaterVisakhapatnam	(M.Corpn)	Nasik	(UA)
Gulbarga	(UA)	Nellore	(UA)	Guntur	(UA)
Panchkula	(UA)	Guwahati	(UA)	Patna	(UA)

Area 'C' will comprise all areas not mentioned in this list.

NB: U.A. stands for Urban Agglomeration.
